

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 413**

**New IA/2197/ND/2024 IN IB/62/ND/2024**

**IN THE MATTER OF:**

Shailendra Kumar Singh & Ors	...	Applicant
Versus		
Morpheus Prodevelopers Private Limited	...	Respondent

**Under Section 7 of IBC, 2016.**

**Order delivered on 06.05.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Mr. Gautam Singhal, Mr. Amit Singh, Mr. Rajat Chaudhary, Advs. Mr. Rakesh Kumar, Ms. Aakash Lodha, Ms. Sanjeevi Seshadri, Advs., in IA-2197/2024
For the Respondent	: Mr. Yogesh Sharma, Mr. Yugant Parihar, Mr. Yogeshwer Singh, Advs.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**IB/62/ND/2024:-**

Ld. Counsel for the Applicant is present. Heard the arguments advanced by the Ld. Counsel for the Applicant. The Applicant is directed to file written submissions along with case laws, if any, not more than two pages within one week. List this matter on **27.05.2024**.

**New IA/2197/ND/2024:-**

List this matter on **27.05.2024**.

**-SD-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**-SD-**

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**